

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2805  
ANSWERED ON:17.12.2008  
MISUSE OF DRUGS  
Rao Shri Sambasiva Rayapati

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether cases of misuse of certain drugs in the country has come to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b) The reports of misuse of Ketamine in the country were received earlier by the Government. Ketamine is used for the induction of Dissociative Anesthesia and is a prescription drug under the Drugs and Cosmetics Rules, 1945.
- (c) The Narcotics Control Bureau had sought the consent of Ministry of Health & Family Welfare on their proposal to put the drug Ketamine under the purview of Narcotic Drugs and Psychotropic Substances (NDPS) Act. The required consent has been given.